

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 246 OF 2014 &  
IA NO. 56 OF 2015**

**Dated: 12<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Tata Power Delhi Distribution Ltd.**

**.... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Sahai  
Ms. Puja Priyadarshini  
Mr. Nived V.  
Mr. Anurag Bansal  
Ms. Sakshi Mehrotra

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Shashank Pandit for R-1

**ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on **10-12-2018**.

**(S.D. Dubey)  
Technical Member**

*tpd/kt*

**(Justice Manjula Chellur)  
Chairperson**